

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.07.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 271/2024 For Condone Delay IA No. 724/2024 For Exemption IA No. 725/2024 Interim Relief IA No. 726/2024	KC Muni Kumar Suspended Director of M/s Speck Systems Ltd. Vs Mr. K Vasta Kumar, Liquidator of M/s Speck Systems Ltd. & 7 Ors.	Mr. Abhishek Jenasenan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, M/s. Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, Stressed Asset Management Branch	Mr. V Manivannan	
3.	Comp App (AT) (CH) No. 40/2024 For Stay IA No. 720/2024 For Urgent Hearing IA No. 721/2024	Mangalam Publications (India) Pvt. Ltd. Vs Toshma Biju Varghese & 6 Ors.	Mr. Ashok B Shenoy	
4.	Comp App (AT) (CH) (Ins) No. 191/2024 For Exemption IA No.513 & 514/2024 For Condone Delay IA No.515/2024	Chirag L Jain, Proprietor of Globex, a Sole Proprietorship Firm Vs Lumiford Pvt. Ltd.	Mr. G. Aniruth Purusothaman	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805130/00587/2024	Gireesh Sanghi Vs M/s. Alpha Zippers Private Limited & 10 Ors.	Mr. Yogesh Jagia	
6.	9805130/00588/2024	Gireesh Sanghi Vs M/s Sanghi Threads Private Limited & 10 Ors.	Mr. Yogesh Jagia	
7.	9805130/00810/2024	Atlantic Spinning & Weaving Mills Limited Vs M/s. Garg Industries & 6 Ors.	Mr. VV Sivakumar	
8.	9805118/00779/2024	Assistant Commissioner Pudukkottai-I Circle Vs Mathur Sabapathy Viswanathan	Mr. B Vijay	
9.	9805111/00993/2024	Ashok Kriplani & Ors. Vs T. Krishna Valli & Anr.	Ms. Shweta Mahajan	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & 6 Ors. WITH	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
11.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & 13 Ors	Mr. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa
12.	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2

13.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
14.	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
15.	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2
16.	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 Mr. P. Rajkumar Jhabakh- R3
17.	TA No. 25/2021 (Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2 Mr. P Raj Kumar Jhabakh- R3
18.	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
19.	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5

20.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
21.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
22.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Jerin Asher Sojan
23.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 &1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
24.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
25.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. A.M. Ilango	Mr. Srinandan KR1 & R2
26.	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi- R1 Ms. Madhusmita Bora- R2
27.	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi- R1 Ms. Madhusmita Bora- R2

28.	Contempt Case (AT) No. 7/2019 in Comp App (AT) (Ins) No. 552/2018 For Clarification IA No. 73/2024	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
29.	Contempt Case (AT) No. 8/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
30.	Comp App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 Ors Vs M/s. BS Limited (In liquidation) Through its liquidator, Mr. Yadavilli Sai Karunakar	Mr. Ashish Rana	Mr. Yadavalli Sai Karunakar, Liquidator
31.	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
32.	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 To implead IA No. 593/2023	Ganapathi Reddy & Anr. Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan-R1 Mr. R Sivaraman-R2
33.	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 To implead IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors. WITH	Mr. P Ulaganathan	Mr. Pranava Charan-R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan (For Impleadment)

34.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan- R1 Mr. R. Sivaraman R2 & R3
35.	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr. Vs Sulaiman Assanar Kunju and 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
36.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar- R2
37.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia- R1 Mr. IS. Uppin- R2 Ms. Anusha Peri-R3, R4 Mr.V Mahesh- R5 Mr.B ChandrasekaranR6 Mr. T Shrinikethan- R8
38.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia- R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith- R3, R5 Mr. T Shrinikethan- R6, R7
39.	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr. WITH	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
40.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
41.	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar

42.	Comp App (AT) (CH) No. 117/2023 For Condone Delay IA No. 1437/2023 For Stay IA No. 1438 & 1439/2023 For Exemption IA No. 1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors.	Mr. Cyril Prasad Pais	Ms. Ashima Mandla- R1
43.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
44.	Comp App (AT) (CH) (Ins) No. 383/2023	Mr. G. Balasubramaniam, Shree Murugan Flour Pvt. Ltd. & Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2024 To dispense with IA No. 699/2024 For Stay IA No. 700/2024 To implead IA No. 727/2024	Byju Raveendran, Suspended Director, Promoter, & Shareholder of Think & Learn Pvt. Ltd. Vs Think & Learn Pvt. Ltd. through IRP, Mr. Pankaj Srivastava & Anr.	Mr. Arjun R Julian	Ms. Ashwini Vaidialingam For Caveator/R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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